LOK SABHA UNSTARRED QUESTION NO.1559 TO BE ANSWERED ON 5th March, 2018

WEIGHT OF LPG CYLINDERS

1559. SHRIMATI DARSHANA VIKRAM JARDOSH:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the updated status of the action taken by the Government to maintain the approved weight of LPG cylinders in view of widespread irregularity found in weight of LPG cylinders in the country; and
- (b) the number of such cases registered during the last two years and the current year along with the corrective action taken in this regard, company/State/year-wise?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान) MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Oil Marketing Companies (OMCs) have introduced Tamper Evident Seals on pan India basis from 01.04.2016 to prevent pilferage/supply of underweight cylinders. Further, Government has already instructed OMCs to direct their LPG distributors to check the weight of LPG cylinders at their godowns. OMCs have issued instructions to the distributors to provide portable weighing scales to all their delivery boys so that weight of the cylinder can be checked before delivery to the customers. Further, OMCs have instructed LPG distributors to replace the underweight cylinders detected at customers premises.
- (b) State-wise details of number of established cases of supplying under-weight cylinders/pilfering from cylinders during the last two years and the current year(April-Dec. 2017) are at Annexure.

In established cases of supply of underweight cylinders/ pilferage by distributors, action has been taken by OMCs as per provisions of Marketing Discipline Guidelines/ Distributorship Agreements.

PQ 1559 for 05.03.2018 Annexure

No. of established cases of Supplying of under-weight cylinders / pilfering product from cylinders during last two years and CY i.e. 2015-16, 2016-17 and 2017-18 (Apr-Dec)

STATE/UT	2015-16	2016-17	2017-18 (Apr-Dec)
CHANDIGARH	0	0	0
DELHI	3	2	11
HARYANA	3	1	1
HIMACHAL PRADESH	0	0	0
JAMMU & KASHMIR	1	0	0
PUNJAB	6	1	1
RAJASTHAN	3	0	3
UTTAR PRADESH	5	6	2
UTTRANCHAL	0	0	2
SUB TOTAL NORTH	21	10	20
ANDAMAN & NICOBAR	0	0	0
ARUNACHAL PRADESH	0	0	0
ASSAM	0	3	0
BIHAR	0	1	0
JHARKHAND	1	0	0
MANIPUR	0	0	0
MEGHALAYA	0	0	0
MIZORAM	0	0	0
NAGALAND	0	0	0
ORISSA	0	0	0
SIKKIM	0	0	0
TRIPURA	0	0	0
WEST BENGAL	2	0	0
SUB TOTAL EAST	3	4	0
CHATTISGARH	0	0	0
DADRA & NAGAR	0	0	0
HAVELI		0	
DAMAN & DIU	0	0	0
GOA	0	0	1
GUJARAT	0	0	0
MADHYA PRADESH	1	1	1
MAHARASHTRA	1	0	0
SUB TOTAL WEST	2	1	2
ANDHRA PRADESH	0	0	1
KARNATAKA	0	0	0
KERALA	1	0	1
LAKSHADWEEP	0	0	0
PONDICHERRY	0	0	0
TAMILNADU	0	0	0
TELANGANA	0	0	0
SUB TOTAL SOUTH	1	0	2
ALL INDIA	27	15	24